

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No 71/BB/17	-	For filing vakalat	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd

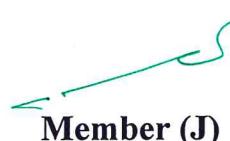
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<u>RAVISHANKER P.</u> Advocate <u>9590088865</u>	<u>Respondent</u>	

**O R D E R**

Shri K. Nikhil, Advocate filed vakalath for petitioner. He requested time to comply the objections. List it finally on 03/11/2017.



Member (T)



Member (J)